$\overline{}$	Annexure - 7														
Name of Corporate debtor			M/s.Easun Reyrolle Limited					Date of Commencement of Liquidation		1	List of Stakeholders as on			07.12.2023	
	List of other Stakeholders if any (Other than financial creditors and operational creditors)														
									Amount in	.n Rs					
_ 			Details of Claim Received			De!	etails of claim	n admitted			ı'		_ '		
SI.No	Name of Stakeholder	Category of stakeholders(p reference shareholders / equity shareholders / partners / others)	Date of receipt			Nature of	Amount covered by if lien or attachme nt pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee		Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under	Remarks, if any
1		Other Stakeholders	24.02.2022	29,413	3 680								28,733		1) Verified with Demat A/c 2) Claim admitted under Other Stakeholder category 3) Claimant holding 340 shares at a face value of Rs. 2/each 4) The claim is admitted partly for Rs. 680/- under section 53(1)(f)